

SECTION – XVI

MATTER FOR : 12.10.2015

COURT NO. : 2

ITEM NO. : 2

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

INTERLOCUTORY APPLICATION NO. 1

(Application for Directions)

IN

CIVIL APPEAL NO. 7710 OF 2012

PURUSHOTTAM DAS BANGUR & ORS.

... APPELLANTS

- VERSUS -

DAYANAND GUPTA

... RESPONDENT

OFFICE REPORT

The appeal above-mentioned was granted and allowed of in terms of the Signed Order dated 31st December, 2012 by this Hon'ble Court with some directions. Copy of the Signed Order dated 31st December, 2012 has been annexed as Annexure 'A-1' in I.A. Paperbooks at Page Nos. 9 - 35.

Now, Mr. Surya Kant, Counsel on behalf of the Appellants has on 7th September, 2015 filed application for directions, which is registered as I.A. No. 1.

It is submitted that appeal paper books have been weeded out after due preservation and Counsel for the appellant has furnished fresh appeal paper books.

The application above mentioned is listed before the Hon'ble Court for orders with this report.

DATED THIS THE 24th DAY OF SEPTEMBER, 2015.

ASSISTANT REGISTRAR

Copy to : Mr. Surya Kant, Advocate
Mr. Chiraranjan Addey, Advocate

ASSISTANT REGISTRAR

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